

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.217  
CP 97 of 2019

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Yogesh Mishra & Anr

.....Applicant

V/s

Chiccem Healthcare Pvt Ltd & Ors

.....Respondent

**Order delivered on: 02/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Yogesh Mishra, Party in person

For the Respondent

: Mr. Nipun Singhvi, Adv. a.w Mr. Abhishek Chhajad, PCS  
for R-1, 2, 4 & 6

**ORDER**

Party in person appears and seeks time to appoint new counsel.

List for further consideration on 04.07.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**